

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/213(KB)2023
IN
C.A.(CAA)/99(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	R. M. FOOTWEAR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Shreyansh Kothari, CA : For Petitioner Companies

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on 19/7/2024.

**Satyajit Roy
(Court Officer)**